NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

T.P. No.	Purpose	Séction	Name of the Parties M/s. / Mr.
TP 03/16	Hearing	397/	Devaraj Dhanara Vs. Fire Bricks & Potteries P. Ltd. & 7 Ors.
			Tarpoo conta

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. Raphuram

Cadambi

Petitioner

C.K. Naudakumas

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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Memo is filed by counsel for Respondent reporting some matters are pending in the Apex Court and sought for adjournment on that ground. The parties are directed to be ready for advancing arguments on next hearing date. List it on 20.09.2017.

MEMBER(J)

MEMBER(T)